

Central Administrative Tribunal Lucknow Bench Lucknow.

O.A. No. 10/2009

This, the 4th day of May, 2009.

Hon'ble Mr. M. Kanthaiah, Member(J)
Hon'ble Dr. A. K. Mishra, Member (A)

Raghvendra Bahadur Singh aged about 41 years son of Sri N.B. Singh resident of 7/48, Rajni Khand, Sharda Nagar Yojana, Raebareili Road, Lucknow, (Presently working as Store Keeper in Armed Forces Medical Store Depot, Lucknow.)

Applicant

By Advocate: Sri R.C.Singh

Versus

1. Union of India through the Secretary, Ministry of Defence, New Delhi.
2. Director General, Armed Forces Medical Services, Govt. of India Ministry of Defence, New Delhi.
3. Additional Director General, Armed Forces Medical Services (E&S), Govt. of India, Ministry of Defence, New Delhi.
4. Commandant, Armed Forces Medical Stores Depot, Lucknow.

Respondents.

By Advocate : None

ORDER (ORAL)


By Hon'ble Shri M. Kanthaiah, Member (J)

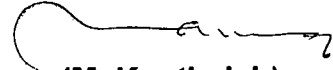
Heard both sides.

2. The applicant has filed the Original Application with a prayer to issue direction to the respondents to consider the case of the applicant for promotion to the post of Sr. Stores Keeper on adhoc basis w.e.f. 26.10.2006, pending finalization of the criminal case pending against him and for grant of increments .
3. The respondents have not filed counter reply in spite of cost and conditional order, hence right to file C.A. is forfeited. The applicant's

claim is for consideration of adhoc promotion and other benefits. For the fair and just disposal of the proceedings, O.A. is disposed of with a direction to the respondents to consider the claim of the applicant for his promotion and also grant of increments on the post of Senior Stores Keeper, treating this O.A. as the representation of the applicant, by reasoned order within a period of 2 months. No costs.

according to Rules
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(Dr. A.K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J)
2011-05-09

HLS/-